

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(10) C.P.(IB)-1600/8&9/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 11.06.2018

NAME OF THE PARTIES: Techno Crafts Switchgears Pvt. Ltd.
V/s
Danco Enterprises India Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 8 & 9 of I&B Code 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Name of the IRP not yet proposed.
3. On the other hand the Respondent debtor is seeking time for Amicable Settlement. Directed to place on record the terms of settlement.
4. The matter is finally adjourned to **16.07.2018**.

SD/-

M.K. SHRAWAT.
Member (Judicial)

11.06.2018.

Aah/Suresh